

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1516
ANSWERED ON:21.08.2012
COTTON SEEDS
Singh Shri Pradeep Kumar

Will the Minister of AGRICULTURE be pleased to state:

- (a) the efforts made by the Union Government to frame the rules for cotton seeds distribution and price regulation under the Essential Commodities Act;
- (b) whether the Union Government permits the State Governments to have their own Act to regulate the cotton seeds trade in the interest of cotton growing farmers;
- (c) if so, the details thereof;
- (d) whether the Union Government excluded cotton seeds from the purview of the Essential Commodities Act; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a): The Seeds (Control) Order, 1983 issued under the Essential Commodities Act, 1955 covers production, supply, distribution and quality of all seeds including cotton seeds. However, it does not cover price regulation.

(b) & (c): No, Madam.

(d) & (e): The cotton seed was excluded from the purview of Essential Commodities Act, 1955 vide S.O. 184(E) dated the 12th February, 2007 by Ministry of Consumer Affairs, Food and Public Distribution. However, the same has now been re-introduced in the Essential Commodities Act, 1955 by notifications issued by Department of Consumer Affairs on 22.12.2009, 18.06.2010 and 22.12.2010.